

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 439/TT/2014**

Subject : True up of transmission tariff from COD i.e. 1.3.2011 to 31.3.2014 for Jhajjar-Mundka 400 kV D/C ISTS line.

Date of Hearing : 25.10.2016

Coram : Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M. K. Iyer, Member

Petitioner : Aravali Power Company Pvt. Ltd.(APCPL)

Respondents : Haryana Power Purchase Centre (HPPC) and 3others

Parties present : Shri Venkatesh, Advocate, APCL  
Shri Sunil Kumar Goel, APCPL  
Shri Vishal Anand, Advocate, BRPL  
Shri Vinod Kapoor, Advocate, TPDDL

**Record of Proceedings**

The representative of the petitioner submitted that the instant petition has been filed for trueing up of transmission tariff of tariff allowed for 1.3.2011 to 31.3.2014 for Jhajjar-Mundka 400 kV D/C ISTS line

2. The learned counsels for BRPL, Respondent No. 3 and TPDL, Respondent No.2 sought time to file reply in the matter.

3. The Commission accepted the respondents' prayer and directed the respondents to file reply to the petition by 14.11.2016 and the petitioner to file rejoinder, if any, by 25.11.2016, failing which the matter would be decided on the basis of the information already available on record.

4. Subject to the above, order in the petition was reserved.

By order of the Commission

Sd/-  
(T. Rout)  
Chief (Law)

